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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 31.08.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA NO. 838/252/HDB/2018
NAME OF THE COMPANY	Sri Anandarupa Chit Funds Pvt Ltd
NAME OF THE PETITIONER(S)	Surya Prakash Mellemputi & Another
NAME OF THE RESPONDENT(S)	Registrar Of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy	Advocate	vrr@vengalassociates.com 9542239039	V.V. Rami Reddy

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Harish Reddy	Adv	harishadv@gmail.com	K. Harish Reddy
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ORDER

Learned counsel Mr.V.Venkata Rami Reddy present for Applicant. Learned counsel Mr.K.Harish Reddy present for ROC.

ROC report filed.

List the matter on 04.09.2018 for hearing.


MEMBER JUDICIAL